

IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad ‘ A ‘ Bench, Hyderabad
(Through Video Conferencing)
Before Smt. P. Madhavi Devi, Judicial Member
AND
Shri A. Mohan Alankamony, Accountant Member

ITA No.1994/Hyd/2018		
Assessment Year: 2015-16		
Shri Mohd.Fareeduddin Quadri, Hyderabad PAN:AAFPQ1499N (Appellant)	Vs.	Income Tax Officer Ward 9(1) Hyderabad (Respondent)
Assessee by:	N o n e	
Revenue by:	Sri Rohit Mujumdar, DR	
Date of hearing:	22/02/2021	
Date of pronouncement:	24/02/2021	

ORDER

Per Smt. P. Madhavi Devi, J.M.

This is assessee's appeal for the A.Y 2015-16 against the order of the CIT (A)-1, Hyderabad, dated 24.8.2018.

2. When the matter came up for hearing today i.e. on 22/2/2021, none appeared on behalf of the assessee. However, as directed by the Hon'ble President, ITAT, vide order dated, 17.2.2021, the appeal is posted for hearing on 22.2.2021 for withdrawal of this appeal under "Vivad Se Vishwas Scheme" since the assessee does not want to pursue the appeal as it has already filed forms I & II under the "vivad se vishwas" scheme and its acceptance is awaited. Therefore, consequent to the same, the assessee desires to withdraw the appeal before the Tribunal.

Hence it was pleaded, that the appeal of the assessee may be treated as withdrawn.

3. The Ld. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assessee and its Ld. AR, we hereby allow the appeal of the assessee to be withdrawn. We also make it clear that the assessee shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeal, if the application with respect to Vivad se Vishwas scheme is rejected.

5. In the result, appeal of assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 24th February, 2021.

Sd/- (A. MOHAN ALANKAMONY) ACCOUNTANT MEMBER	Sd/- (P. MADHAVI DEVI) JUDICIAL MEMBER
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Hyderabad, dated 24th February, 2021.

Vinodan/sps

Copy to:

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- 2 ITO, Ward 9(1), IT Towers, Hyderabad
- 3 CIT (A)-1 Hyderabad
- 4 Pr.CIT -1, Hyderabad
- 5 The DR, ITAT Hyderabad
- 6 Guard File

By Order